

Monthly Report on Compliance with the 3 Adjournment Rule								
Sl. No.	Court	District	Case Type	Case Number	Date of Institution	Date of Disposal	Number of dayes between Final hearing and Judgment	Number of Adjournments Granted
1	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	Nil					
2	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	Misc. Case (Com)	19/2024	07-09-2022	24-02-2025	1 Day	4
3	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	Misc. Arb (Com)	68/2024	06-10-2023	18-02-2025	1 Day	3
4	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	TS (Com)	87/2024	20-02-2024	21-02-2025	1 Day	2
6	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	Miscellaneous Execution (Commercial)	10/2024	08-08-2022	01-02-2025 (Contested)	1 day	9
7	Commercial Court at Siliguri	Darjeeling ,jalpaiguri, coochbeher, alipur duar, north & south dinajpur, kalimpong, Maldah	NIL					